

(c) and (d). The report of the JSC is being examined by the Government.

**Purchase of Pressurised Light Water Reactors from Russia**

1164. **SHRIMATI BASAVARAJESWARI** : Will the **PRIME MINISTER** be pleased to state :

(a) whether a six member team of Soviet Union has visited India recently to hold technical discussions with their counterparts in the Nuclear Power Corporation on the deal concerning the purchase of two Russian pressurised light water reactors;

(b) if so, whether any agreement in this regard has been signed;

(c) if so, the details thereof; and

(d) to what extent, it will be beneficial to India ?

**THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN)** : (a) Yes, Sir.

(b) The agreement has not yet been signed.

(c) and (d). Does not arise.

**Unified Cadre for North-Eastern States**

1165. **SHRIMATI BASAVARAJESWARI** :  
**SHRI NARSING SURYAVANSI** :

Will the **PRIME MINISTER** be pleased to state :

(a) whether it is proposed to set up a unified cadre of two major All India Services for the seven north-eastern States;

(b) if so, whether the views of all the concerned states have been taken into consideration;

(c) the states which have accepted the proposal;

(d) the states which have opposed the proposal and the reasons put forward for the same; and

(e) the stage at which the proposal stands ?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM)** : (a) The formation of a North-Eastern Cadre for the All India Service is under consideration.

(b) to (e). The process of consultation with the States concerned is on.

**Telecast of Programme on India by London's Television Net Work**

1166. **PROF. RAM KRISHNA MORE** : Will the **Minister of EXTERNAL AFFAIRS** be pleased to state :

(a) whether Government are aware of a three part programme telecast on 27 March, 1988 by London's independent television network presenting grossly distorted images of India ideally fitting the programme in the overall attitude of the British media to project India in bad light; and

(b) if so, the reaction of Government thereto ?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH)** (a) Yes, Sir.

(b) A serious view was taken and our High Commission in London immediately conveyed our concern both to the ITV (Channel 4) and the programme producers.

**Investment on Ordnance Factory, Medak**

1167. **SHRI V. SOBHANADREESWARA RAO** : Will the **Minister of DEFENCE** be pleased to state :

(a) the investment made on the ordnance factory at Medak, Andhra Pradesh as on 31 March, 1988;

(b) the total built up area in the factory;

(c) how much built up area is effectively utilised;

(d) whether Government propose to take up assembling of tanks at this ordnance

factory instead of giving it to the Bharat Heavy Electricals Limited; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) It would not be in the national interest to disclose the figure.

(b) and (c). An area of 1,60,000 square metres has been built up so far. The built up area is being utilised effectively.

(d) and (e) : The ordnance factory project set up at Medak is for production of Infantry Combat Vehicles BMP-II named 'Sarath' and not for assembling of tanks. There are no plans to giving it to Bharat Heavy Electricals Limited.

**India-Syrian Agreement for Implementation of Geneva Accord on Afghanistan**

1168. SHRI KRISHNA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether during the Prime Minister's recent visit to Syria, discussion with the Syrian counterparts were held on the implementation of the Geneva Accord on Afghanistan;

(b) if so, the stand of the Syrian authorities in this regard; and

(c) whether any agreement was thrashed out between India and Syria for ensuring proper implementation of the Geneva Accord on Afghanistan and establishing peace and stability in the region ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (PROF. K. K. TEWARI) : (a) Yes, Sir.

(b) and (c). Syria shares India's view that only scrupulous implementation of the Geneva Accord can restore peace and normalcy in Afghanistan. Syria and India have

agreed to remain in touch with a view to securing this objective.

**Pakistan's Proposal for Nuclear Test Ban Treaty**

1169. SHRI KRISHNA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Pakistan had proposed at a special UN session on disarmament, on June, 13, 1988 a bilateral nuclear test ban treaty with India and a joint Indo-Pak declaration renouncing nuclear weapons; and

(b) if so, the response of India representative at the UN session to the proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) The Indian representative stated that Pakistan's proposals were propaganda ploys to divert attention from mounting evidence of the maturity of their own covert programme to develop nuclear weapons. He also pointed out that nuclear non-proliferation was a global problem and could not be a bilateral matter between India and Pakistan.

**Central Aid for Tribal Welfare to M.P.**

1170. SHRI KRISHNA SINGH : Will the Minister of WELFARE be pleased to state :

(a) the quantum of central assistance sought by Madhya Pradesh State Government for Welfare of tribals in the State during 1987-88 and 1988-89; and

(b) the assistance given by Union Government to Madhya Pradesh Government during 1987-88 and 1988-89 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAGN) : (a) and (b). As given in the statement below,